

provided in some cases on 'Out of Turn Basis' strictly against sponsored programme of the State Government/Sponsoring Authority, where industry/consumers represented distress.

No allotment to private contractors has been made directly.

(c) Number of wagons for coal loading so allotted on the different railways during the months 'April-July' has been about 7,000 wagons.

Supply of Controlled paper to Delhi and Gujarat

*486. SHRI UTTAMBHAJ H. PATEL: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to lay a statement showing:

(a) what was the total requirement of and actual supply of controlled paper to the Union Territory of Delhi and the State of Gujarat during the last three years;

(b) Whether they were supplied such paper less than their requirements and if so, the reasons therefor;

(c) if so, what action Government propose to take to meet their full requirements; and

(d) how much requirement and supply is expected during 1981 and 1982?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). The total requirement of controlled paper as notified by Delhi and Gujarat and the allotment made during the last three years is as follows:

Year	Delhi (in tonnes)		Gujarat (in tonnes)	
	Requirement	Allotment	Requirement	Allotment
1978-79	12658	8243	16058	11470
1979-80	10029	6232	17610	10587
1980-81	8682	5011	15120	8570

(c) It has not been possible to meet the full requirement of paper of any

State or Union Territory due to the very limited availability of concessional paper. As and when the availability improves, efforts are made to meet the requirement of States and Union Territories in full.

(d) It is not possible to assess the requirement and supply before hand as these are based on various related factors.

Unemployment Allowance to Handicapped and Blinds

*487. SHRI G. Y. KRISHNAN: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether there is any proposal under the consideration of Government to introduce unemployment allowance for the physically handicapped and blind persons;

(b) whether Government have collected informations regarding children below 14 years in age who are covered in this category;

(c) if so, whether Government propose to give some scholarships or extend some other facilities by giving them some maintenance to improve their future prospects; and

(d) whether Central Government have issued some instructions to the States in this regard and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (d). A statement is laid on the Table of the Sabha.

Statement

(a) The proposal of giving an employment allowance to the physically handicapped persons, including blinds, has been referred to a working group set up by the Government to consider the question of legislation in this field. The report of the Working Group is awaited. The proposal has also been referred to the State Governments for consideration.

(b) to (d). There has been no comprehensive survey to determine the number of handicapped children be-